

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. I.A. 2651/2022
IN
C.P.(IB)-4686(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Punjab National Bank

V/s

Ammanarul Spinners Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Arjun Sathees, counsel appearing for the Resolution Professional in I.A.
2651/2022 is present through virtual hearing.

I.A. 2651/2022

The above Interlocutory Application is filed by RP/Applicant for taking the 2nd
Progress Report concerning the CIRP of the Corporate Debtor for the period
between 17.03.2022 to 31.08.2022 on record. The same is taken on record

Accordingly, the above Interlocutory Application is **allowed** and **disposed of**.

List this matter on its schedule date on **10.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)